

Name of the corporate debtor:SHEEL AUTO INDUSTRIES PRIVATE LIMITED; Date of commencement of CIRP: 25th August,2023; List of Creditors as on: 17th February, 2025														
List of Secured Financial Creditor (Other than Financial Creditors belonging to any class of creditors) (Amount in ₹)														
Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Bank Of India	5.09.2023	7,93,65,353	7,93,65,353	SECURED	NA	7,93,65,353	NO	98.79%	NA	NA	-	-	Admitted
		<b>Total</b>	<b>7,93,65,353</b>	<b>7,93,65,353</b>			<b>7,93,65,353</b>		<b>98.79%</b>					



Akhil Ahuja  
 Registration Number:IBBI/PA-001/IP-P-02072/2020-2021/13213  
 Registered Address: Mavent Restructuring Services LLP,  
 S-376, Panchshila Park, Panchsheel Enclave,  
 South Delhi, New Delhi- 110017  
 Date- 17.02.2025  
 AFA valid upto: 31.12.2025